

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 167 of 2019

IN THE MATTER OF:

Aalborg CSP A/S ...Appellant

Vs

Solar Atria Cleantech Pvt. Ltd. ...Respondent

Present:

Appellant: Mr. Puneet Singh Bindra, Ms. Simran Jeet and Ms. Niharica Khanna, Advocates.

Respondent: Mr. Sidhartha Das and Mr. Dhruv Pandey, Advocates.

With

Company Appeal (AT) (Insolvency) No. 168 of 2019

IN THE MATTER OF:

Aalborg CSP A/S ...Appellant

Vs

Solar Atria Cleantech Pvt. Ltd. ...Respondent

Present:

Appellant: Mr. Puneet Singh Bindra and Ms. Simran Jeet, Advocates.

Respondent: Mr. Sidhartha Das and Mr. Dhruv Pandey, Advocates.

Company Appeal (AT) (Insolvency) No. 167 of 2019 and 168 of 2019

ORDER

19.07.2019: Mr. Sidhartha Das, Advocate appearing on behalf of the Respondent in both the appeals submits that the arguing counsel Mr. Manik Dogra, Advocate could not make it to this Appellate Tribunal on account of some personal engagement.

In view of the same, both the appeals are adjourned 'for hearing' on **9th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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